

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **29.11.2022** (TUESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 414/2022 & IA No. 1009, 1010 & 1011/2022	T V Sandeep Kumar Reddy Vs State Bank of India & Anr	Mr. Nithin Chowdary Pavuluri	Mr. Pranava Charan- R1/Caveator Mr. Sai Ramesh Kanuparthi- R2
2	Comp App (AT) (CH) (Ins) No. 418/2022 & IA No. 1025/2022	Sanchit Kumar Agarwal Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	
3	Comp App (AT) (CH) (Ins) No. 419/2022	Indo Shell Mould Ltd. Vs ISPT India Pvt Ltd	M/s Ramani & Shankar Advocates	Mr. ML Ganesh Caveator

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No.142/2022 & IA No. 328, 329, 517 & 518/2022	Nirej Vadakkedathu Paul & Ors Vs. Sunstar hotels and Estates Pvt Ltd & Anr <b>WITH</b>	Mr. Arun C Mohan	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
5	Comp App (AT) (CH) (Ins) No.174/2022 & IA No. 399/2022	Padrone Marketing Pvt Ltd Vs. Sunstar hotels and Estates Pvt. Ltd. & Anr.	Ms. Deepika Murali	Mr. Parthasarthy- R1 Mr. Anant Merathia & Ms. Dhanisha Giri- R2
6	Comp App (AT) (CH) (Ins) No.331/2022 & IA No. 739 & 740/2022	PP Bafna Ventures Pvt. Ltd. Vs Punjab National Bank & 3 Ors. <b>WITH</b>	Mr. Kaushik Ramaswamy Mr. Advaith R	Mr. Y Suryanarayana- R1
7	Comp App (AT) (CH) (Ins) No.332/2022 & IA No. 741 & 742/2022	PP Bafna Ventures Pvt Ltd. Vs. Kotha Venkata Rao & 3 Ors	Mr. Kaushik Ramaswamy Mr. Advaith R	Mr. Avinash Krishnan Ravi- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	Comp App (AT) (CH) (Ins) No. 16/2022 & IA No. 34 & 35/2022	The Kerala State Electricity Board Ltd Vs Shri. Kumar Rajan RP & 2 Ors <b>WITH</b>	Mr. KR. Harin Mr. S. Satish	Mr. Vinod PV- R1 Mr. Shivshankar R Panicker- R2 & R3
9	Comp App (AT) (CH) (Ins) No. 20/2022 & IA No. 40 & 41/2022	The Kerala State Electricity Board Ltd & Anr Vs Merchem Limited <b>WITH</b>	Mr. KR. Harin Mr. S. Satish	M/s Ravi Rajagopalan & Associates
10	Comp App (AT) (CH) (Ins) No. 31/2022 & IA No. 61, 62 & 63/2022	The Kerala States Electricity Board Ltd Vs PVS Memorial Hospital Pvt Ltd & Anr	Mr.K.R. Harin Mr. S. Satish	Mr. Bijoy P Pulipra- R1 Mr. Pradeep Joy- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) No. 104/2022 & IA No. 530/202	Sulochana Cotton Spinning Mills P Ltd Vs Regen Powertech P Ltd & Anr <b>WITH</b>	M/s Ramani & Shankar Advocates	Mr.AG Sathyanaryana - R1 Mr. B.Dhanaraj- R2
12	Comp App (AT) (CH) (Ins) No. 334/2021 & IA No. 692/2021	Clean Wind Power (Devgarh) Pvt Ltd Vs Regen Infrastructure and Service P Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
13	Comp App (AT) (CH) (Ins) No. 335/2021 & IA No. 693/2021	Bhilwara Green Energy Ltd. Vs Regen Infrastructure and Service Pvt Ltd (RISPL) & Anr <b>WITH</b>	Mr. K Subbu Ranga Bharathi	Mr.AG. Sathyanaryana - R2
14	Comp App (AT) (CH) (Ins) No. 114/2022 IA No. 269, 270 & 526/2022	Gail (India) Limited Vs Mr. Ebenzer Inbaraj RP, Regen Powertech P Ltd <b>WITH</b>	M/s Giridhar & Sai	Mr.AG. Sathyanaryana

15	Comp App (AT) (CH) (Ins) No. 88/2022 & IA No. 189/2022	Gail (India) Limited Vs Regen Powertech Pvt Ltd.& 3 Ors  <b>WITH</b>	M/s. Gridhar & Sai	Mr.AG. Sathyanaryana - R1,R2 Mr. B. Dhanraj R3,R4
16	Comp App (AT) (CH) (Ins) No. 96/2022 & IA No. 224, 225 & 226/2022	TVH Energy Resources Pvt. Ltd. Vs Ebenezer Inbaraj RP, Regen Powertech P Ltd & Anr  <b>WITH</b>	Mr. Ramaswamy Meyyappan	Mr.AG. Sathyanaryana - R1 Mr. B.Dhanaraj- R2
17	Comp App (AT) (CH) (Ins) No. 323/2021 & IA No. 667,668 & 669/2021	Giriraj Enterprises Vs Regen Powertech Pvt Ltd & Anr  <b>WITH</b>	M/s Viruksham Legal	Mr.AG.Sathyanaryana - R1 Mr. B.Dhanaraj
18	Comp App (AT) (CH) (Ins) No.94/2022 & IA No. 220/2022	Giriraj Enterprises Vs Regen Powertech Pvt. Ltd & 2 Ors  <b>WITH</b>	M/s Viruksham Legal	Mr.AG Sathyanarayana -R1,R2 Ms. Shanmitha- R3
19	Comp App (AT) (CH) (Ins) No. 328/2021 & IA No.679/2021 & 181, 190 & 521/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Private Limited & 3 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar -R2
20	Comp App (AT) (CH) (Ins) No. 118/2022 & IA No. 280/2022	Echanda Urja Pvt Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. NP Vijay Kumar	Mr. AG Sathyanaryana - R1 Mr. Vipin Warriar- R2
21	Comp App (AT) (CH) (Ins) No. 72/2022 & IA No. 152/2022	Regen Infrastructure and Services P Ltd Vs Regen Powertech Pvt Ltd & 2 Ors  <b>WITH</b>	Mr. B. Dhanaraj Ms. K. Parvathi	Mr.AG Sathyanarayana - R1, R2 Ms. Shanmitha R3
22	Comp App (AT)(CH)(Ins) No. 340/2021 & IA No. 703,704/2021 & 219/2022	Regen Infrastructure and Service Pvt Ltd Vs Regen Powertech Private Limited  <b>WITH</b>	Mr. B. Dhanaraj Ms. Pavithra K	Mr.AG Sathyanaryana
23	Comp App (AT) (CH) (Ins) No. 6/2022 & IA No. 16,17 & 218/2022	Asset Reconstruction Company (India) Ltd Vs Renuka Devi Ramaswamy RP & Anr  <b>WITH</b>	Mr. VV Sivakumar Mr. Chethan Sagar	Mr.AG Sathyanaryana - R2

24	Comp App (AT)(CH)(Ins) No. 79/2022 & IA No. 160, 161, 223 &246 /2022	Asset Reconstruction Company (I) Ltd. Vs Ebnezar Inbaraj RP of Regen Powertech Pvt. Ltd.	Mr. VV Sivakumar	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R2
		<b>WITH</b>		
25	Comp App (AT) (CH) (Ins) No 186/2022 & IA No. 429,430 & 590/2022	M/s. Asset Reconstruction Company (India) Limited Vs Ebenezar Inbaraj	Mr. VV Sivakumar	Mr.AG. Sathyanaryana
		<b>WITH</b>		
26	Comp App (AT) (CH) (Ins) No.93/2022 & IA No.215/2022	L&T Infra Investments Partners Vs Regen Powertech Pvt Ltd & 2 Ors	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Ms. Shanmitha- R3
		<b>WITH</b>		
27	Comp App (AT) (CH) (Ins) No. 131/2022 & IA No. 311/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd. & Anr	Mr. Cibi Vishnu	Mr.AG Sathyanarayana -R1 Mr. B. Dhanaraj-R2
		<b>WITH</b>		
28	Comp App (AT) (CH) (Ins) No. 132/2022 & IA No. 312/2022	L & T Infra Investments Partners Vs Regen Powertech Pvt. Ltd.	Mr. Cibi Vishnu	Mr.AG. Sathyanarayana
29	Comp App (AT) (CH) (Ins) No.235/2021 & IA No.495 & 496/2021	Sawraj Kumar Vs. Expat Projects and Development Pvt Ltd	Mr. Kaushik Ramaswamy	M/s Uday Shankar Associates
30	Comp App (AT) (CH) No. 29/2021 & IA No. 331,332 & 579/2021 & 203, 216 & 902/2022	Chalasan Venkateswara Rao & 2 Ors Vs United Telecom Limited & 11 Ors	Mr. Anant Merathia	Mr. Mahesh Chowdhary- R1 Mr. B Deepak Narayanan- R2-R5 Mr. Antony R Julian- R6, R7 & R9
31	Comp App (AT) (CH) No.44/2021 IA No. 548/2021	Chalasan Udaya Shankar & 2 Ors Vs M/s. Lexus Technologies Pvt Ltd & 9 Ors	Mr. PBA Srinivasan	Mr. Avinash Krishnan Ravi- R1-R5
32	Comp App (AT) (CH) (Ins) No. 154/2021 IA No. 311/2021	Dolfey Correya & Anr Vs Bijoy Prabakaran Pulipara (PVS Memorial Hospital P, RP Ltd)	Mr. Srikant Mohan	Mr. Bijoy P. Pulipra-R1 Mr. Pradeep Joy- R2

33	Comp App (AT) (CH) (Ins) No.345/2021 & IA No. 713, 714 & 715/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
34	Comp App (AT) (CH) (Ins) No. 333/2021	Sree Ganesh Constructions Vs IVRCL Ltd Represented by Suntanu Sinha Liquidator	Mr.Y Suryanarayana	Mr. Nityavendhan K- R1 Mr. R Prithviraj Pandian- R2
35	Comp App (AT) (CH) (Ins) No. 3/2022	Maximus People Solution P Ltd Vs Jeyyam Global Foods P Ltd	Mr. M. Devaraj	Ms. S Yogalakshmi

**Copy to:**

**By the order of Hon'ble Member(J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

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